

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/2756 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati -03.

Dated Guwahati the 27th April, 2022

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/238 dated 25.04.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for three days on 18.04.2022, 19.04.2022 and 20.04.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 17.04.2022 till the evening of 23.04.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. I would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/2757-2758/dated 27.04.2022

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.1 , Chandmari, Guwahati -3.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pda